

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 9267/2021

JAI KARAN SINGH

Petitioner

VERSUS

STATE OF U.P.

Respondent

(IA No. 54286/2021 – FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 54285/2021 – FOR EXEMPTION FROM FILING O.T.)

Date : 22-11-2021 This matter was called for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI
[IN CHAMBERS]

For Petitioner(s) Mr. Sudhir Mendiratta, AOR
Mr. Vivek Vidyarthi, Adv.

For Respondent(s) Mr. Ankit Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Learned counsel for the petitioner states that the petitioner has surrendered on 12.10.2021, but he has not been able to file the surrender certificate. The same shall be filed within one week.

2. List after one week.

(SHRADDHA MISHRA)
SENIOR PERSONAL ASSISTANT

(RAM SUBHAG SINGH)
BRANCH OFFICER